

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-221-2020**

Shilpa Ashutosh Kumar

... Petitioner

Versus

Bank of Baroda, Rep. by its
Chairman & Managing Director & Ors.

... Respondents

Shri Iftikhar Agha, Advocate for the Petitioner.

Shri Gaurish Agni, Advocate for the Respondents.

Coram:- DAMA SESHADRI NAIDU, J.**Date:- 19th OCTOBER 2020****P.C. :**

Shri Gaurish Agni, the learned Advocate, for the respondents, informs the Court that he has instructions to appear for all the respondents. He seeks time to file reply.

2. Post the matter on 02.11.2020.

DAMA SESHADRI NAIDU, J.

NH